# GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

### **LOK SABHA**

## UNSTARRED QUESTION NO.4594 TO BE ANSWERED ON 14.12.2016

## **Disposal of Pending Cases**

#### 4594. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to reduce the burden of judiciary by disposing off same type of hundreds of pending cases on the basis of earlier judgements passed in similar cases;
- (b) if so, the details thereof; and
- (c) whether the Government has framed any litigation policy in this regard and if so, the details thereof?

#### **ANSWER**

# MINSTER OF STATE FOR LAW AND JUSTICE & ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) to (c): Finalisation of National Litigation Policy, with a view to reduce

Central Government Litigations is under active consideration of the Government.